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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/139/2016
NAME OF THE PETITIONER(S) : K. G. Balasubramanian
NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 5 others
UNDER SECTION : 397/398, 402 and 403

S.No.	Name (in Capital)	Represented by	Signature
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M/s. G. SIVASHANKARAN
MEKALASHRI. G.
SATHYA GANESH. S.

Counsel for
petitioner.

C.S. SIVASHANKARAN.

A.K. MYLAMY
P.C. SUMAN
P.M. VASALA

COUNSEL FOR
R₁ - R₆

P.M. Vasala

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed rejoinder and served a copy of the same to the other side. He has brought to the notice of this Bench that in the rejoinder filed, there is a typographical error at page 29, 5th line, and it is mentioned as petitioner instead of respondent. Permission is granted for correcting the same in the Open Court. Time extended at request of counsel for respondent to file sur rejoinder, if any, and serve a copy of the same to the other side before the next date of hearing. The matter is posted for final hearing. Put up for final arguments on **07.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)